

LIR No. 6318/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

Matter is fixed for further proceedings as inquiry issue is decided in favour of the workman.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **02.09.2020.**

VEENA RANI

POLC/RADC

05.08.2020

LCA No. 233/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

 Despite efforts no one is contacted through VC, in
these circumstances, matter stands adjourned for purpose fixed
on **22.09.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 6044/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

Shri Abhishek Gautam, AR for the management.

It is submitted by the AR for the management that file is pending before the Hon'ble High Court of Delhi and due to lockdown he did not know the next date of hearing before Hon'ble High Court of Delhi.

At request, matter stands adjourned for further proceedings on **13.10.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 9289/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

 Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for filing of PF
and fresh address of management no. 1 by the workman and
after filing of the same, notice be issued to the management no.
1 returnable on **09.10.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 9388/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

Matter is fixed for service report of management no. 2 and filing of rejoinder to the WS of management no. 1

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **09.10.2020.**

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 9562/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Matter was fixed for filing of WS with directions to supply advance copy of the same to the workman or his AR.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **01.10.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 380/2017 381/2017 382/2017 383/2017 384/2017
385/2017 386/2017 387/2017 388/2017 436/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

None for the management.

The matter is fixed for recording of statement of process server.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
06.10.2020.

VEENA RANI

POLC/RADC

05.08.2020

LCA No. 20/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

 Despite efforts no one is contacted through VC, in
these circumstances, matter stands adjourned for purpose fixed
on **07.11.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 1259/2018 1261/2018 1263/2018 1269/2018 1271/2018
1272/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : Shri Tribhuvan, AR for the workman.

None for the management.

Matter is fixed for filing of WS. Not filed.

At request, matter stands adjourned for
20.10.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 1282/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

 Matter is fixed for awaiting report of court notice. Not
received.

 Issue fresh court notice to the workman at his residential
address which is returnable before the Court on **21.10.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 1940/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : Shri Ajit Singh, AR for the workman.

None for the management.

Matter is fixed for service of management.

Workman is directed to file PF and on filing of PF, notice be issued to the management on fresh address of the management, which is returnable before the Court on **15.10.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 1941/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

Matter is fixed for filing of rejoinder and framing of issues.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
21.10.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 4161/2018 4162/2018 4163/2018 4166/2018 4173/2018
4177/2018 4194/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : Shri Ajit Singh, AR for the workman.

None for the management.

The matter is fixed for filing of fresh address of the management.

Workman is again directed to file fresh address of the management and on filing of the same, notice be issued to the management, which is returnable before the Court on **15.10.2020**.

VEENA RANI

POLC/RADC

05.08.2020

Misc. DJ No. 56/2019

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for arguments on the application of the
workman.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
22.10.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 1212/2019

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC,
in these circumstances, fresh notice be issued to the
management which is returnable on **22.10.2020**.

VEENA RANI
POLC/RADC
05.08.2020

LIR No. 9602/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

Shri Akash Arora, AR for the management no.1.

None for management no. 2.

It is submitted by AR for the management no. 2 that matter is fixed for filing of rejoinder and appearance of management no. 2.

Despite efforts, management no. 2 could not be served.

Issue fresh notice to management no. 2 to appear before the Court on next date of hearing.

At request, matter stands adjourned for filing of rejoinder to the WS of management no. 1 and appearance of management no. 2 on **12.10.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 42/2019

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
05.09.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 1737/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
02.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 4280/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
05.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 3551/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : Shri Pururshendra Bhardwaj, AR for the
workman.

None for the management.

It is submitted by AR for the workman that he has to file
amended affidavit in evidence.

At request, matter stands adjourned for filing of amended
affidavit in evidence on **22.10.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LC No. 193/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
09.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 6616/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
09.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 5859/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : Shri Tribhuvan, AR for the workman.

None for the management.

Matter is fixed for WE.

At request, matter stands adjourned for WE on
05.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 5888/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
10.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LC No. 489/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
10.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 7448/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
10.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 7622/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 Shri Anurag Lakhotia, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on **24.11.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 8137/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
11.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 9253/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
11.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 9310/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
12.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 9821/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
12.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 149/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 Shri Saumitra Singhal, AR for the management.

Matter is fixed for WE.

At request, matter stands adjourned for WE on
25.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 211/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
18.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 223/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
18.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 408/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

Shri Saumitra Singhal, AR for the management.

Matter is fixed for WE.

At request, matter stands adjourned for WE on
25.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LC No. 123/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
19.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 626/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
19.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 697/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
19.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LC No. 575/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

Shri Anurag Lakhotia, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

24.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 277/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
20.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LC No. 96/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
20.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 451/2018 452/2018 453/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
26.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 1267/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
20.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LC No. 2421/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

 Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **06.11.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LCA No. 860/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : Ms Deepti, AR for the workman.

None for the management.

Matter is fixed for ME.

At request, matter stands adjourned for ME on
02.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 3972/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

 Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **22.10.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 3820/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

Ms Deepti, AR for the management.

Matter is fixed for ME.

At request, matter stands adjourned for ME on
02.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 3150/2016 3465/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

None for the management.

Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **03.11.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 806/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 Ms Deepti, AR for the management.

 Matter is fixed for ME.

 At request, matter stands adjourned for ME on
02.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 853/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 Shri Gyaneshwar Narayan, AR for the management.

Matter is fixed for ME.

It is submitted by AR for the management that an application is pending for summoning witnesses.

At request, matter stands adjourned for ME and arguments on application on **07.11.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 975/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

 Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **02.11.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LCA No. 123/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

 Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **02.11.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 1251/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

Shri Puneet Sain, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on
03.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 1774/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

 Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **07.11.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LC No. 41/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : Shri Ajit Singh, AR for the workman.

None for the management.

Matter is fixed for ME.

At request, matter stands adjourned for ME on
02.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 5547/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

Shri Puneet Saini, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on
03.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LC No. 1922/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **11.11.2020**.

VEENA RANI
POLC/RADC
05.08.2020

LIR No. 2208/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **11.11.2020**.

VEENA RANI
POLC/RADC
05.08.2020

LIR No. 7647/2016 7648/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **26.11.2020**.

VEENA RANI
POLC/RADC
05.08.2020

LIR No. 7926/2016 7927/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **27.11.2020**.

VEENA
POLC/RADC
05.08.2020

LIR No. 9620/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

Shri Saumitra Singhal, AR for the management no. 2.

Matter is fixed for ME.

At request, matter stands adjourned for WE on
25.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 1254/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

 Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **25.11.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LCA No. 161/2017

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

Shri Sanjay Sharma, AR for the management.

Matter is fixed for ME.

At request, matter stands adjourned for ME on
27.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LC No. 1014/2016 1015/2016 1016/2016 11/2016 28/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **22.09.2020**.

VEENA RANI
POLC/RADC
05.08.2020

LIR No. 3832/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

Shri R K Vats, AR for the management.

The matter is fixed for arguments.

At request, matter stands adjourned for arguments on
28.09.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 208/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

 Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **30.09.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 5538/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **22.10.2020**.

VEENA RANI
POLC/RADC
05.08.2020

LIR No. 3824/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **29.09.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LC No. 1881/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : Shri Kartik Rai, AR for the workman.

None for the management.

At request, matter stands adjourned for arguments on
20.10.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 9281/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : Shri Tenzing Lepcha, AR for the workman.

Shri Binod Jha, AR for the management.

Matter is fixed for arguments on application.

AT request, matter stands adjourned for arguments on
application on **09.10.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LID No. 182/2018

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

Shri Puneet Saini, AR for the management.

At request, matter stands adjourned for arguments on
03.11.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 5157/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 Ms Deepti, AR for the management.

Matter is fixed for arguments.

At request, matter stands adjourned for arguments on
22.10.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 6940/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **07.09.2020**.

VEENA RANI
POLC/RADC
05.08.2020

OP No. 4/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

The matter is fixed for arguments.

Despite efforts, no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
22.10.2020.

VEENA RANI

POLC/RADC

05.08.2020

LC No. 2486/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

 Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **26.09.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 8665/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : Shri Suraj Chauhan, AR for the workman.

Shri M K Dwivedi for the management.

It is submitted by AR for the workman that he was appointed by the workman in the month of March 2020 thereafter lockdown and he wish to examine workman as workman's evidence closed and wish to move application for examining workman.

At request, matter stands adjourned for **12.10.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LC No. 3544/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

 Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **22.09.2020**.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 9824/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **22.09.2020**.

VEENA RANI
POLC/RADC
05.08.2020

LIR No. 856/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

 None for the management.

Despite efforts no one is contacted through VC, in these
circumstances, matter stands adjourned for purpose fixed on
03.09.2020.

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 5871/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : Shri Tribhuvan AR for the workman.

None for the management.

Matter stands adjourned for purpose fixed on **09.09.2020.**

VEENA RANI

POLC/RADC

05.08.2020

LIR No. 6790/2016

**Matter is taken up through VC which is hosted by Ms Renu Gupta,
Reader of the court.**

05.08.2020

Present : None for the workman.

Shri Gopal Kishan, AR for the management.

Matter stands adjourned for purpose fixed on
12.09.2020.

VEENA RANI

POLC/RADC

05.08.2020